

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P (IB) No.616/KB/2017

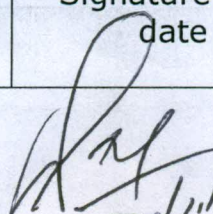
Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st November 2017, 10.30 A.M

Name of the Company	Srivani Merchants Pvt.Ltd.-Vs-RLA Holdings Pvt.Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CA SUSHI ANANDAR

PETITIONER


21/11/17

ORDER

Ld. Counsel for the petitioner mentioned the matter today for listing. The case will be listed accordingly. There is no need for filing mentioning application for listing.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)